

nes and the agreed fares are filed with the respective Governments for approval.

Development of Tourist Infrastructure in Delhi

122. SHRI RAHASBIHARI BARIK: Will the Minister of TOURISM be pleased to state:

(a) whether any steps have been taken by Government to develop tourist infrastructure in Delhi;

(b) whether a tourism reception centre is proposed to be set up for the purpose;

(c) whether similar reception centres would be set up in every State Capital; and

(d) if so, the steps taken in that direction?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF TOURISM (SHRI MADAN LAL KHURANA): (a) Yes, Sir.

(b) Yes, Sir. The Tourist Reception Centre will be called Bharat Paryatan Bhawan.

(c) and (d) The State Governments are assisted to set up tourist reception centres in the respective States⁷ Union Territories.

Assistance for Development of Special Tourism Areas

123. SHRI RAHASBIHARI BARIK: Will the Minister of TOURISM be pleased to state:

(a) whether Government have sanctioned any Central Assistance for the development of Special Tourism Areas in different States;

(b) if so, the details of the fund sanctioned to different States during last three years;

(c) whether any amount of fund was sanctioned in these years for the purpose of Orissa; and

(d) what are the Special Tourism Areas identified and developed in Orissa with the fund sanctioned for the purpose?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF TOURISM (SHRI MADAN LAL KHURANA): (a) and (b) The Department of Tourism has not sanctioned any amount to any State during the last three years for the development of Special Tourism Areas.

(c) and (d) Do not arise.

Development of Kokilavan near Haryana-Rajasthan Border

124. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of TOURISM be pleased to state:

(a) whether Government are aware that Kokilavan situated on Kosikala-Nandod road near Haryana-Rajasthan border is a place of worship visited by both Indian and foreign pilgrims;

(b) whether it is a fact that there is no infrastructure like electricity, road etc. at present resulting in great hardship to visitors;

(c) whether Government propose to develop this area as a tourist spot and provide necessary infrastructure; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF TOURISM (SHRI MADAN LAL KHURANA): (a) Yes, Sir.

(b) to (d) Development of tourism infrastructure is undertaken by the State Governments. Department of Tourism, Government of India provides financial assistance to the State Governments in Union Territories based on the specific project proposals received from them based on their merits, inter-se priority and availability of funds. No proposal has been received from the State Government for the development of Kokilavan.

Development of Tourism in Gujarat

125. SHRI AHMED PATEL: Will the Minister of TOURISM be pleased to state:

(a) whether Action Plan for the development of Tourism in Gujarat has